

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF MILLENNIUM INFORMATION TECHNOLOGIES (INDIA)
PRIVATE LIMITED**

1.	NAME OF THE CORPORATE PERSON	MILLENNIUM INFORMATION TECHNOLOGIES (INDIA) PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	09 th October 2009
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	REGISTRAR OF COMPANIES, MUMBAI
4.	CORPORATE IDENTITY NUMBER OF CORPORATE PERSON	U72200MH2009FTC196389
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	One World Center, 12th Floor Tower 1, 841 Senapati Bapat Marg, Mumbai City, Mumbai- 400013, Maharashtra.
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	26 th March 2024
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND REGISTRATION NUMBER OF THE LIQUIDATOR	Name: VASUDEVAN GOPU Address: G.V. ENCLAVE' 18/30, RAMANI STREET, K.K. PUDUR, SAIBABA COLONY (4TH RIGHT OPP. ROAD TO SAIBABA COLONY HOTEL ANNAPOORNA ROAD), COIMBATORE – 641038 TAMIL NADU, INDIA Email: vasudevangopu.ip@gmail.com, vasudevanacs@gmail.com Telephone No. 0422-4347063 Registration No. IBBI/IPA-002/IP-N00291/2017-18/10849
8.	LAST DATE FOR SUBMISSION OF CLAIMS	25 th April 2024

Notice is hereby given that Millennium Information Technologies (India) Private Limited has commenced voluntary liquidation on 26th March 2024.

The stakeholders of Millennium Information Technologies (India) Private Limited are hereby called upon to submit a proof of their claims, on or before 25th April 2024 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Date: 29th March 2024
Place: Coimbatore

Liquidator of Millennium Information Technologies (India) Private Limited
Registration No: IBBI/PA-002/IP-N00291/2017-18/10849

Vasudevan Gopu